

LOK SABHA
UNSTARRED QUESTION NO. 1669
TO BE ANSWERED ON 05.12.2024

Sanction of Fuel Outlets by Public Sector Oil Companies

1669. Shri M K Raghavan:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken cognizance of the sanctioned fuel outlets by public sector oil companies without complying any yardsticks in distance;
- (b) if so, the details thereof along with the steps taken/being taken to ensure distance yardsticks for commencement of fuel outlets; and
- (c) the details of road cess collected through fuels during the last five years and the current year, year-wise and State-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a)&(b) Subsequent to dismantling of Administered Pricing Mechanism (APM) w.e.f. 1.4.2002, the selection/cancellation of Retail Outlet (RO) dealers is done by Public Sector Oil Marketing Companies (OMCs) themselves. OMCs have informed that ROs are set up at identified locations based on field survey and feasibility studies. New RO locations are advertised based on commercial viability i.e. sales potential specified in the Dealer Selection Guidelines and these guidelines do not prescribe distance norms for advertising or locating new ROs.

(c) As per information made available by the Ministry of Finance, details of Road and Infrastructure Cess collected during the last five years and current year are given in **Annexure**. The Ministry of Finance has further informed that it does not maintain state-wise data relating to collection of Road and Infrastructure Cess.

ANNEXURE

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.1669 for 5.12.2024 asked by Shri M.K. Raghavan, MP regarding Sanction of Fuel Outlets by Public Sector Oil Companies.

Details of Road and Infrastructure Cess Collection

(Rs. Crore)

Name of the levy and tax receipt heads	Actuals 2019-20	Actuals 2020-21	Actuals 2021-22	Actuals 2022-23	Revised 2023-24	Budget 2024-25
Road and Infrastructure Cess*						
Customs	2.41	1.57	1.82	2.55
Union Excise Duties	67371.33	123596.45	107598.94	59232.40	44300.00	46530.00
Union Excise Duties (Additional duty on Motor Spirit)	14381.86	26895.29	26565.25
Union Excise Duties (Additional duty on High Speed Diesel)	40668.72	85289.24	61820.95
Total	122424.32	235782.55	195986.96	59234.95	44300.00	46530.00

* Includes additional duty of excise on petrol and diesel, which were known as 'road cess' before introduction of 'road and infrastructure cess'

Source - Ministry of Finance, Deptt. of Economic Affairs